

F.No. A-22011/5/2016-Ad-VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

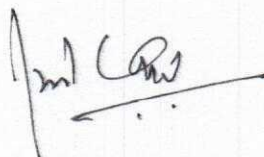
North Block, New Delhi-110 001.
Date: 25.07.2016.

CORRIGENDUM TO ORDER NO. 134 OF 2016

The order No. 134 of 2016 dated 20.07.2016 may be read alongwith para-2 and with the information given in the 'Remarks' column hereunder:-

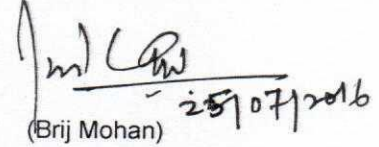
S.NO.	CIVIL CODE	Name	PRESENT POST	PRESENT PLACE	PRESENT CCA REGION	NEW POST	NEW PLACE	NEW CCA REGION	REMARKS
1	82024	RAJNISH KUMAR	PCIT-3	Delhi	DELHI	PCIT-3	Delhi	Delhi	In Mandatory Transfer List but Retained as he is in Promotion zone for CCIT
2	83077	LOV CHANDRA JOSHI RANEE	PCIT	Shillong	NER	PCIT	Shillong	NER	In Mandatory Transfer List but Retained as he is in Promotion zone for CCIT
3	84063	PASUPULETY VENKATESWARA RAO	PCIT(C)	Hyderabad	AP & Telangana	PCIT(C)	Hyderabad	AP & Telangana	In Mandatory Transfer List but Retained as he is in Retirement zone
4	84069	JUGESH CHANDRA PEGU	PCIT-18	Delhi	DELHI	PCIT-18	Delhi	Delhi	In Mandatory Transfer List but Retained as he is in Retirement zone
5	87025	SHOUVIK GUHA	PCIT	Asansol	WB & SIKKIM	PCIT-1	Patna	Bihar & Jharkhand	
6	86018	R.BHAMA	On return from deputation	Delhi	DELHI	PCIT-1	Ludhiana	NWR	
7	86029	SAROJ DESWAL	On return from On duty training	Chandigarh	NWR	PCIT	Gwalior	MP & Chhattisgarh	
8	84001	N. SANKARAN	PCIT(C)-1	Chennai	TAMILNADU	PCIT-2	Kochi	Kerala	
9	85073	PRITAM SINGH	PCIT-24	Mumbai	MUMBAI	PCIT	Shimla	NWR	
10	86009	CHHAVI ANUPAM	PCIT-3	Jaipur	RAJASTHAN	PCIT-6	Ahmedabad	Gujarat	
11	87008	SUBASHREE ANANTKRISHNAN	PCIT-6	Hyderabad	AP & Telangana	PCIT-10	Chennai	Tamilnadu	
12	87033	HEMANTA BIJOY MAHANTA	PCIT(C)-3	Delhi	DELHI	PCIT	Dibrugarh	NER	
13	83045	SUNITA PURI	PCIT-4	Delhi	DELHI	PCIT-1	Chandigarh	NWR	
14	84049	SATYA SIVA SUNDAR BHRAMARBAR RAY	PCIT	Durgapur	WB & SIKKIM	PCIT-1	Raipur	MP & Chhattisgarh	
15	86033	ATUL PRANAY	PCIT-6	Bengaluru	KARNATAKA & GOA	PCIT-4	Hyderabad	AP & Telangana	

1 of 2



16	86049	ANIL KUMAR	PCIT-5	Chennai	TAMILNADU	PCIT-10	Delhi	Delhi	
17	84023	MANOJ KUMAR SINGH	PCIT	Belgaum	KARNATAKA & GOA	PCIT-1	Mumbai	MUMBAI	
18	86058	RAKESH BHASKAR	PCIT-33	Mumbai	MUMBAI	PCIT-3	Nagpur	NAGPUR	

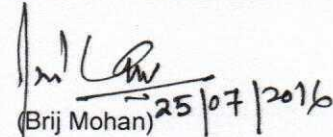
2. The officers transferred on their own requests before completion of two years (from the date of joining) at the current station as on 20.07.2016 are not entitle to transfer TA.
3. Other contents of the order would remain unchanged.
4. Hindi version of this order will follow.


(Brij Mohan) 25/07/2016

Under Secretary to the Government of India
Tel. 011-2309-5474

Copy to:

1. Officers concerned.
2. All Principal Chief Commissioners / Principal Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
5. PSs to FM / MOS (Finance) / Secretary (Revenue) / Addl. Secy. (Rev.) / Chairman, CBDT/ Members, CBDT / JS (Admn.) CBDT / J.S.(Rev.).
6. Advisor to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ ITGOA/ ITEF / All India Income Tax SC & ST Employees Welfare Association
9. Commissioner of Income Tax (Media & TP) and Official Spokesperson, CBDT.
10. Web Manager for hosting this order on the www.irsofficersonline.gov.in & www.incometax.gov.in website.


(Brij Mohan) 25/07/2016

Under Secretary to the Government of India
Tel. 011-2309-5474